79

RAM KRIPAL SINHA): (a) and (b) The requisite information is being collected and will be laid on the Table of the Sabha.

Electronic Telephone Exchanges

1236. SHRI SUJAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of electronic telephone exchanges at present functioning in the country along with their locations; and
- (b) the number of such exchanges likely to be opened in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) None so far, Sir.

(b) A 1,000 line Electronic Exchange designed by the Telecommunication Research Centre of the Posts and Telegraphs is under installation at Rajouri Garden, Delhi for trial purposes. The exchange is likely to be commissioned during the first half of 1978.

Provident fund Deposits by the Atlas Cycle Didustries, Sonepat

1237. SHRI SUJAN SINGH; Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;

- (a) whether the Atlas Cycle Industries, Sonepat has deposited Provident Fund contributions during the last two years; if so, what are the details thereof; and
- (b) if not, what are the reasons therefor together with the details of the amount outstanding against the Company on this account?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): The Employees Provident Fund Authorities

have intimated as follows: -

- (a) Yes. The details of Provident Fund contributions deposited for the period from October, 1975 to September, 1977 are contained in the An-nexure [See Appendix CIII, Anne-xure No. 66].
 - (b) Does not arise.

Waiting list for Telephones in Sonspat

1238. SHRI SUJAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state;

- (a)' what is the number of applications on the waiting list for telephone connections in Sonepat, Haryana; and
- (b) by when the applicants are likely to be provided with telephone connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI); (a) 43; Sir.

(b) The exchange is being expanded. It is expected to provide connections to all the waiting applicants by early next financial year.

Infiltration of refugees from Bangladesh into Assam

* 1239. SHRI HARSH DEO MALA-VTYA; SHRI HIMMAT SINH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of refugees from Bangladesh have entered Goalpara district of Assam and are trying to settle in Golakganj, Mancachar, Jaskhal, Bario-gram and other places in the district;
- (b) whether it is also a fact that these refugees infiltrate into Assam via Fakiragram railway station;
- (c) if so, what is the number of refugees who have so far infiltrated into Assam and what steps Government are taking in this regard?

†Previously Unstarred Question 937 transferred from the 7th December, 1977.

81

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) The Government of India are not aware of any recent large scale influx of Bangladeshi nationals into Goalpara District of Assam.

- (b) Some Bangladeshi nationals try to enter illegally into Assam via West Bengal by trains and they are generally intercepted at Fakiragram railway station.
- (c) During January-October 1977, a of 3827 Bangladeshi nationals total who entered Assam illegally were detected and asked to go back to Bangladesh.

Tapping of Telephones by a Secretary in the Ministry of Communications

1240. SHRI GURUDEV GUPTA: Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Starred Question 420-C given in the Rajya Sabha on. 4th August, 1977 and state:

- (a) whether Government's attention has been drawn to a statement reported to have been made by Shri Subramaniam Swamy, Member of Parliament, to 'Samachar' at Lucknow on 1st September, 1977, to the effect that a Secretary in the Ministry of found Communications was telephones under instructions from Shri R. K. Dhawan and that the tapping of telephones continued upto 31st August, 1977;
- (b) whether Government have conducted a probe into the matter; and
- (c) whether such activities are being continued elsewhere also?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

Unstarred Question †Previously transferred from the 8th December 1977.

(b) and (c) According to the enquiries made, there does not appear to be any truth in the statement.

12 Noon

PAPERS LAID ON THE TABLE Recommendations Convention and adopted at the LXI Session of the International Labour Conference held in Geneva in June, 1976

THE MINISTER OF PARLIAMENTARY **AFFAIRS** AND LABOUR RAVINDRA VERMA): Sir, I beg to lay on the Table a statement (in English and Hindi) on the action taken or proposed to be taken on the Convention and Rocommendation adopted at the Sixty-first Session the International Labour Conference held at Geneva in June, 1976. [Plac-ed in Library. See No. LT. 1364/77]

I. Interim Report of the indirect Taxation **Inquiry Committee (April, 1977)**

II. Repon of the Indirect Taxation Committee—Part I (October, 1977]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): Sir, I beg to lay on the Table a copy of each of the following Reports, together with an Explanatory Note (in English and Hindi) thereon: -

- (i) Interim Report of the Indirect Taxation Enquiry Committee (April, 1977).
- (ii) Report of .the Indirect Taxa-' tion Enquiry Committee—Part I '(October, 1977).

[Placed in Library. See No. LT-1376/77 for (i) and (ii)].

REPORTS OF THE PUBLIC AC-**COUNTS COMMITTEE (1977-78)**

SHRIMATI **SUSHILA** ADIVAREKAR (Maharashtra): Sir. I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee:

(1) Twentieth Report on Paragraphs 38, 39, 41 and 42 of the Report